105 Written Answers

be pleased to state whether it is a fact that Sir Peter Lilley, British Secretary of State for Trade and Industry visited India recently; if so, what are the details of the negotiations, if any, held during his visit?

THE MINISTER OF STATE (IN-DEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): Mr. Peter Lilley was in India between 9lh and 12th February, 1991 in connection with the IXth Engineering Trade Fair. No negotiations were held during the course of his visit.

Export of FCV Tobacco

1147. DR. YELAMANCHILI SIVAJI: Will the Minister of COMMERCE be pleased to state:

(a) what is the quantum of F.C.V. tobacco exported yearwise and coun-

and country-*13e eturin? the last three years

try-wise during the last three years; and

(b) what steps are being taken by Government to boost its export?

to Questions

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHID): (a) Statement showing quantum of FCV Tobacco exported year-wise and country-wise within the last three years is enclosed.

(b) Tobacco Board has undertaken intensive extension activities for improving productivity and quality of tobacco in order to reduce unit cost of production and thus increasing its price and quality competitiveness in the world market. Introduction of the uniform Replenishment scheme and exchange rate adjustments would also boost tobacco exports.

Statement Quantum of FCV tobacco exported year-wise

1988-89 1989-90 1990-91 Country (Qty.) (Qty.) (Qty.) West Europe 7589 8533 2406 4603 907 827 Finland 10 290 of Germany 838 266 252 995 629 Greece 95 220 38 12227 16072

(Quantity in tons)

107 Written Answers	[RAJYA SABHA]	to Que.	108	
		(Quan		
Country		1988-89	1989-90	1990-91
		(Qty.)	(Qty.)	(Qty)
IVeUern Europe	<u>-</u>		·	· · ·
		870	849	1469
German Democratic Re	epublic	1642	2643	
U.S.S.R		12535	10955	19638
Poland				502
TOTAL		15047	14447	21609
Middle East	<u>.</u>		<u>.</u>	-
Peoples' Democratic Republic	c of Yemen	225	420	564
Iraq			500	
		225	920	564
South and South East Asia				
			406	Sol
			100	640
Malaysia				20
			503	741
			3782	4747
				67
			34	
			4825	6576
Africa	· · · · · · · · · · · · · · · · · · ·			
			225	1400
Ivory-coast		51		
			707	200
				312
			932	1912

	(Quantity in tons				
Country Others		1988-89 (Qty.)	1989-90 1990-91 (Qty.) (Qty.)		
		58	19	86 198	
	 58		19	284	
	 	29445	35370	47017 58183	
		39917	70375		

[30 JULY 1991]

(Source : Tobacco Board)

Written Answers

Export of Sugar

109

1148. DR. YELAMANCHILI SIVA JI: Will the Minister of COMMERCE be pleased to state the quantum of sugar exported during the current season and at what price?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHID): During the current sugar year i.e. October, '90 to September, '91, upto 15 -7-91 a quantity of 1,49,548 MT sugar has been exported at an average price of Rs. 6743.00 approx, per MT.

Replacing cash compensatory support by R.E.P. Licence

1149. DR. YELAMANCHILI SIVA-: Will the Minister of COMMERCE be pleased to state:

(a) whether there is any proposal 15 to replace cash compensatory support by R.E.P. licence; and

(b) if so, the details thereof?

THE MINISTER OF STATE (IN-DEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) and (b) The Government has suspended the Scheme of Cash Compensatory Support with effect from 3-7-91 in view of the re-structuring and expansion of the Replenishment Licence Scheme and also the present level of exchange rates.

to Questions

110

Under the revised REP Policy, all txports have a uniform REP rate of 30 per cent of the FOB value, in place of rates ranging from 5 to 20 per cent of the FOB value. Special rates for gems and jewellery, certain metal based handicrafts and newspapers/journals/periodicals will, however, continue. Replenishment Licensing Scheme (REP) has now become the principal instrument for export related imports and can be freely traded.

India's agreement with U.S.A.I.D

1150. SHRI PASUMPON THA. KIRUTTINAN: Will the Minister of FINANCE be pleased to state:

(a) whether any agreement has been signed recently between the Depatment of Economic Affairs of the Government of India and the U.S. Agency for International Development;

(b) if go, what are the details thereof; and